

CA - 145/96

Shri. R. P. Thakur.

1/15.2.96

Shri. M. L. Paswan..... Registrar Incharge.

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Nobody is present on behalf of the applicant. ~~PM~~

Defect noted under item no. 21 of the Scrutiny Report must be removed by 7.3.96.

PKL

2/3.3.96

Shri M.L.Paswan, Registrar Incharge

Defects have been removed. List before the Bench on 3.4.96 for admission.

SKS

3/25.03.96

Applicant Shri R.P.Thakur is present.

Heard Shri R.P.Thakur, applicant in person. He is agitating against the appellate order passed by the respondents by which his increments have been stopped for two years. Applicant has, however, not availed the departmental remedies available to him against the appellate order. He is directed to file appropriate revisional application, if so advised, in the matter. The case at the moment is not maintainable and it is dismissed at the admission stage itself.

N.K.V.
(N. K. Verma)
Member (A)

SKJ

OA 175/96

The Applicant in the OA 175/96 has sent ~~an~~ representation on 29.3.93 regarding of OA 175/96 which has been dismissed by the Hon'ble Court on 25.3.96 Comprising of Hon'ble Member (A) Shri N.K. Verma.

The said representation is submitted for kind perusal and directions, if any, it may be placed in the chamber.

By ^{21/4/96}
By Registration

Yours
M. H. U. G. B.
(Sofsat)